

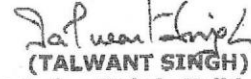
OFFICE OF THE DISTRICT & SESSIONS JUDGE: (HQs) DELHI.

SUB: ALLOTMENT OF GOVT. FLAT IN KKD.

CIRCULAR

Application are invited from amongst the willing Group B & C officials working in the establishment who are drawing grade pay of Rs. 4200/-, Rs. 4600/- and Rs. 4800/- for allotment of Residential Accommodation i.e. **Flat No. 103- Type-II & 304, Type-III**, Residential Court Complex, KKD Courts, Delhi-110032.

The willing officials may send their applications for allotment of the said residential accommodation by 15.01.2019 to the Administration Branch-II, Room No. 204, Tis Hazari Courts, Delhi. No correspondence shall be entertained in this regard after the closing date.


(TALWANT SINGH)

District & Sessions Judge (HQs): Delhi.

No. 2901/81678-81849.
/Admn.II/PF-JA/Allot/2018

Delhi, Dated the 22 DEC 2018

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with request to intimate the staff of this establishment working under their kind control in diverted capacity.
2. O/o all the District & Sessions Judge, Central/West/New Delhi/South/South-East/East/North East/North-West/South-West/North/Shahdara/Delhi/New Delhi with the request to circulate the above circular amongst the officials posted in their respective Districts.
3. All the Judicial Officers of Central District, THC, Delhi with the request to intimate the staff working under their kind control.
4. The Principal Judge, Family Court, Dwarka Courts, Additional Principal Judge, Saket Courts, Rohini Courts, Tis Hazari Courts, Karkardooma Courts, New Delhi/Delhi with request to intimate the staff (in diverted capacity) of this office under their control.
5. The Member Secretary, Delhi Legal Services Authority, PHC, New Delhi with request to intimate the staff (in diverted capacity) of this office under their control.
6. The Director, Delhi Judicial Academy, Dwarka Courts, New Delhi with request to intimate the staff (in diverted capacity) of this office under their control.
7. The Web Site Committee, THC, Delhi with request to upload the above circular on the Delhi District Court's Web Site.
8. Personal Office of the Ld. District & Sessions Judge (HQs), Delhi.
9. Dealing Official, Server Room No.207,THC,Delhi.
10. All AOs/Br.I/c's to circulate this circular amongst the officials working in their Branches.
11. for uploading on LAYERS.


District & Sessions Judge (HQs): Delhi